COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 37 OF 2018 & IA NO. 104 OF 2018

Dated: 21st May, 2018

In the matter of:

Mr. Rama Shankar Awasthi ... Appellant(s)

Uttar Pradesh Power Corporation Ltd & Ors. ... Respondent(s)

ORDER

The Bench did not assemble today. Hence, list the matter on 11.07.2018.

PS/ Court Master

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